## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3944 ANSWERED ON:26.08.2011 SUPER THERMAL POWER PLANT Jigajinagi Shri Ramesh Chandappa

## Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to set up 4000 MW Coal-based Super Thermal Power Project (STPP) at Kudgi in Karnataka;
- (b) if so, the details thereof;
- (c) whether the National Thermal Power Corporation Limited (NTPC) has signed Memorandum of Undertaking (MoU) with the State Government of Karnataka and Power Company of Karnataka Limited (PCKL) for the purpose;
- (d) if so, the details of MoU signed;
- (e) whether the Topographical Survey and Soil Investigation for the site has been completed; and
- (f) if so, the details thereof and time by which the project is likely to be commissioned?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL)

- (a): Yes, Madam.
- (b) : The power project is envisaged to be implemented in two stages; 2400 MW (3x800 MW) through Stage-I and 1600 MW (2x800 MW) through Stage-II.
- (c): Yes, Madam.
- (d): The Memorandum of Understanding (MOU) signed on 12.01.2009 envisages setting up a 4000 MW coal based thermal power project at Kudgi in Bijapur district of Karnataka, subject to establishment of techno commercial feasibility, tie up for fuel, funding, commitment for off-take of power and necessary clearances/approvals.
- (e): Yes, Madam.
- (f): The project is likely to be commissioned in two stages during 12th and 13th Plan periods.